

Minorities Commission thereon and place them before the Parliament;

(c) if not, the reasons therefor;

(d) whether Government propose to amend the Statutes of the University through yet another Bill or leave them as they stand; and

(e) whether Government is aware that some major objections of the minority community relate to the Statutes governing the procedure for the appointment of the Vice-Chancellor and the composition of the Court and the manner of its constitution?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) No, Sir.

(c) The Report of the Minorities Commission regarding Aligarh Muslim University (Amendment) Bill, 1978 had been taken into consideration by Government before formulating the legislative proposals.

(d) The matter is under consideration.

(e) Yes, Sir.

Gujral Committee Report on Urdu

741. **SHRI SYED SHAHABUDDIN:** Will the Minister of EDUCATION be pleased to state:

(a) the progress made in regard to the implementation of the Gujral Committee Report on Urdu;

(b) whether reports have been received from the States with large Urdu speaking population regarding its implementation;

(c) the names of the defaulting States and whether Government propose to fix a deadline in this regard;

(d) whether his Ministry has formed a cell or unit exclusively to process the said Report;

(e) whether the recommendation which concern various Ministries of the Central Government have been formally conveyed to them for their consideration; and

(f) by when a final decision of Government on the Gujral Committee's recommendations is expected?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): (a) The Gujral Committee Report is being examined in consultation with the State Governments, Union Territories and other Ministries/Departments of the Govt. of India.

(b) and (c) Comments have been received from the States of Maharashtra, Punjab and Rajasthan and the Union Territory Administrations of Chandigarh and Delhi. State Government of Nagaland and the Union Territory Administrations of Dadra & Nagar Haveli, Lakshadweep, Mizoram and Pondicherry have stated that they have no comments to make. The State Governments of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir and Sikkim have stated that the Report is under study and their comments would be available thereafter. Replies from the States of Assam, Haryana, Kerala, Karnataka, Madhya Pradesh, Manipur, Meghalaya, Orissa, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Union Territory Administrations of Arunachal Pradesh, Andaman & Nicobar Islands, Goa, Daman & Diu; are awaited. They are being remained regularly.

(d) An officer has been designated for the purpose.

(e) Yes, Sir.

(f) Since most of the recommendations concern State Govts./Union Territories/Ministries/Departments of the Government of India, other than the Ministry of Education, it would not be possible to give any definite date in this regard.

National Committee for the Celebration of 1400th Year of Hijri Era

742. **SHRI SYED SHAHABUDDIN:** Will the Minister of EDUCATION be pleased to state:

(a) The composition of the National Committee for the celebration of the

1400th year of the Hijri era, the date of its constitution and the dates when it has met;

(b) whether the Committee has finalised any programme of celebration at the national level in this regard;

(c) if so, the details thereof, including its financial implications;

(d) whether the programme has been accepted by Government; and

(e) whether any progress has been made towards its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): (a)

The composition of the Advisory Committee for the 1400th Anniversary of Hijra Era is attached. (See below) The Committee was set up in July, 1980 and so far two meetings have been held on 12-7-1980 and 20-9-1980.

(b) Yes, Sir.

(c) The Committee has recommended the following programmes:—

(i) Issue of commemorative stamp;

(ii) Organisation of a Qiraat competition;

(iii) A documentary film on the various aspects of Islamic Cultural Heritage of India;

(iv) A seminar on "Islam's contribution to the culture and civilisation of the world with special reference to India."

(v) Two exhibitions on Islamic Heritage of India—one consisting of architecture, textiles, furniture, armour, carpets, metal-works, woodworks in the Hall of the Nations in Pragati Maidan and later to be shown in other parts of India as well as abroad; and the second consisting of manuscripts, calligraphy, miniature, precious and semi-precious stones at the National Museum;

(vi) Allotment of a plot of land by Government in Lodi Estate Institutional area for India-Islamic Centre and laying of the foundation-stone of the centre by the Prime Minister.

It is estimated that the total cost on these programmes would be around Rs. 40.00 lakhs.

(d) Yes, Sir.

(e) A commemorative stamp was released on 3-11-1980 and other programmes are expected to be completed by October, 1981.

List of Members of Advisory Committee for the 1400th Anniversary of Hijra Era.—

1. Shri M.Hidayatullah, Vice-President of India.	Chairman
2. Shri A.R. Kidwai	Member
3. Shri A.B.A. Ghani Khan Chaudhuri	"
4. Shri S.B. Chavan	"
5. Sheikh Mohd. Adbullah	"
6. Shri A.R. Antulay	"
7. Shri Jaffer Sherif	"
8. Maulana Abul Hassan Ali Nadwi	"
9. Shri Suleiman Sait, M.P.	"
10. Maulana Asad Madani, M.P.	"
11. Mufti Atiqur Rehman	"
12. Justice Bashir Ahmed Syed	"
13. Col. B.H. Zaidi	"
14. Begum Abida Ahmed	"
15. Hakim Abdul Hamid	"

16. Shri Mohd. Yunus	Member
17. Shri S. Hamid	"
18. Shri Badr-ud-Din Tyabji	"
19. Dr. Gopal Singh	"
20. Shri Mulk Raj Anand	"
21. Prof. Nihar Ranjan Ray	"
22. Shri A.J. Kidwai	"
23. Begum Hamida Habibullah, M.P.	"
24. Smt. Roda Mistry, M.P.	"
25. Begum Mumtaz Sultan, M.P.	"
26. Pir Zamin Nizami S. Bokhari	"
27. Shri Mir Nasrullah	Member Secretary.

Foreign Students Studying in Indian Universities

743. SHRI SYED SHAHABUDDIN:
Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question 1408 given in the Rajya Sabha on the 2nd July, 1980 and state:

(a) the nationality-wise break up of foreign students studying in Indian Universities in 1978-79 and 1979-80;

(b) the number of foreign students of Indian origin included in (a) above;

(c) their break-up among undergraduate, professional and post-graduate courses and research courses;

(d) whether the universities are required to obtain prior approval of Government before admitting a foreign student unless already sponsored by Government;

(e) if so, what is the name of such authority; and

(f) what is the number of foreign students receiving school education in India and the number of students of Indian origin included therein?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): (a) to (c) Information is being collected and will be laid on the Table of the Rajya Sabha.

(d) and (e) A statement is attached. (See below.)

(f) Information is being collected and will be laid on the Table of the Rajya Sabha.

Statement

Normally it is not necessary for the universities to obtain the prior approval of the Government of India before admitting foreign students other than those sponsored by the Government. However, in order to streamline the procedure for the admission of self-financing foreign students, the Ministry of Education and Social Welfare has requested all the universities in India that the applications of self-financing foreign students seeking admission should not be considered for admission unless they are in possession of Student Visa. The Ministry of External Affairs also requested the Indian Missions abroad to advise all prospective candidates to apply for admission to the Indian Missions and forward the applications of only those eligible candidates who have adequate knowledge of English to this Ministry. On receipt of the applications, this Ministry will forward them to the various Universities/Institutions for consideration for admission. After the admission have been confirmed by the universities/institutions, this Ministry will request the Indian Missions abroad to issue Student Visa to the candidates concerned. In view of this procedure, the universities were requested that the applications of self-financing foreign students who apply directly